NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2022 (MONDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 15 of 2022	Taru Projects Pvt. Ltd. & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana & Anr.	Varun Jain	Lata Sisodiya-R1

For Admission (Fresh Case)

	(/			
2.	Comp. App. (AT)	Raghib Khan	Nitin Mishra	
	No. 126 of 2022	Vs.		
		D-VOIS Communications Pvt. Ltd. &		
		Ors.		

For Admission (After Notice)

Γ	3.	Comp. App. (AT)	Siddhartha Shankar Dey	Mani Bhushan Sinha	
		(Ins) No. 835 of	Vs.		
		2021 & I.A. No.	Emerald Tourist Home Pvt. Ltd.		
		2239 of 2021			

For Hearing

For rearing					
4.	Comp. App. (AT) No. 39 of 2022	Shakambari Consultants & Builders Vs. Deegee Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta Adith Nair Yahya Batatawala-R2 Anuj Deai-R1 & R3	
5.	Comp. App. (AT) (Ins) No. 862 of 2021	National Agriculture Cooperative Marketing Federation Ltd. (NAFED) Vs. Synergy Petro Products Pvt. Ltd.	Sataroop Das	Priya Soni	
6.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3	

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

Γ	7.	Comp. App. (AT)	The Hamlin Trust & Ors.	Daizy Chawla	Vijayendra Pratap
		No. 77 of 2022	Vs.		Singh
		(PH)	LSF10 Rose Investments S.a r.I. & Ors.		Raghav Chadha
					Raghav Seth-R1

Copy to: -

By order of Hon'ble Chairperson -sd/-Registrar

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>